GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA UNSTARRED QUESTION NO-350

ANSWERED ON-06/12/2023

ALLOCATION OF BUDGET FOR EDUCATION

350 # Shri Ram Nath Thakur:

Will the Minister of *Education* be pleased to state:

- (a) whether a suggestion had been made to increase the education Budget to six per cent of the General Budget while implementing the New Education Policy;
- (b) the percentage of the General Budget currently being spent on education;
- (c) the year-wise details of increase in education expenditure during the last five years; and
- (d) the details of the hike in fees and other financial burden that have been imposed on students in the Central Universities during the last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUBHAS SARKAR)

- (a) The National Education Policy (NEP) 2020 unequivocally endorses and envisions a substantial increase in public investment in education both by the Central Government and all State Governments. The Centre and States work together to increase the public investment in education Sector to reach 6 % of Gross Domestic Product (GDP).
- (b) As per the "Analysis of Budgeted Expenditure on Education 2018-19 to 2020-21", Public Expenditure (Centre and States) on Education in India is 4.64% of GDP in 2020-21, which has grown from 3.84% in 2013-14 (an overall growth of about 21% over the period).
- (c) As per Analysis of Budgeted Expenditure on Education, 2020-21 the total Expenditure on Education (Centre and Stats/UTs) from 2016-17 to 2020-21 is as below:

(Rs. in Crore)

| Year | 2016-17 | 2017-18 | 2018-19 | 2019-20 | 2020-21 |
|-----------------------|-----------|-----------|-----------|-----------|-----------|
| | (Actual) | (Actual) | (Actual) | (RE) | (BE) |
| Total Expenditure on | | | | | |
| Education | 653099.33 | 662151.45 | 736581.25 | 863117.55 | 919145.19 |
| (Centre & States/UTs) | | | | | |

(d) Central Universities are autonomous bodies created under the respective Acts of Parliament and they are competent to take administrative, academic and financial decisions, including increase in fees/ concessions/financial benefits to students etc. pertaining to their Universities, for the betterment of the available facilities, with the approval of competent statutory bodies as prescribed by the provisions of the Acts concerning them.
